

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

*The motion was adopted.*

SHRI GUMANMAL LODHA: I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL \*

(Amendment of Article 48, etc.)

[English]

SHRI GUMAN MAL LODHA (Pali): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI GUMAN MAL LODHA: Sir, I introduce the Bill.

16.25 1/2 hrs.

CONSTITUTION AMENDMENT BILL \*

(Amendment of Article 311)

[English]

SHRI SUDHIR GIRI (Contai): Sir, I beg to move for leave to introduce a Bill to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a

Bill further to amend the Constitution of India".

*The motion was adopted.*

SHRI SUDHIR GIRI: Sir, I introduce the Bill.

16.26 hrs.

WORKING WOMEN WELFARE BILL \*

[Translation]

KUMARI UMA BHARATI (Khajuraho): I beg to move for leave to introduce a Bill to provide for the welfare of women employed in various industries and establishments.

[English]

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of women employed in various industries and establishments."

*The motion was adopted*

[Translation]

KUMARI UMA BHARTI: I introduce the Bill.

16.26 1/2 hrs.

MOTHER'S LINEAGE BILL \*

[Translation]

KUMARI UMA BHARTI (Khajuraho): I beg to move for leave to introduce a Bill to provide for the right to trace one's lineage from the side of one's mother.